

(c) whether Government have received any representation from the Indian Lamp Factories Association of over production in the electric lamps industry, and the action the Government propose to take in the matter ?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI D. P. KARMARKAR): (a) A statement showing the capacity and production in 1951 of the different units is attached. See Appendix I, Annexure No. 15.]

(b) A new unit has been sanctioned (with 22% capital subscribed by U. K. firms) which has undertaken to manufacture intricate components, not produced in India at present, required for the manufacture of g. l. s. lamps. The output of the firm has been restricted to 6 million lamps a year.

(c) Yes. The matter is under consideration.

हिन्दुस्तान-पाकिस्तान पासपोर्ट सम्मेलन

४९. श्री एस० डी० मिश्र : क्या प्रधान मंत्री बतलाने की कृपा करेंगे कि:

(क) हिन्दुस्तान पाकिस्तान पासपोर्ट सम्मेलन किन कारणों से विफल हुआ; और

(ख) इस सम्बन्ध में पाकिस्तान व हिन्दुस्तान के अलग अलग प्रस्ताव क्या थे ?

[INDO-PAKISTAN CONFERENCE REGARDING PASSPORT SYSTEM

49. SHRI S. D. MISRA : Will the PRIME MINISTER be pleased to state :

(a) what are the reasons of the failure of the Indo-Pakistan Conference regarding Passport system; and

(b) what were the different proposals submitted by India and Pakistan in this connection ?]

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU) : (a) The hon. Member's attention is invited to the Joint Communique regarding this conference issued by the Governments of India and Pakistan on the 26th May 1952-in which it was stated that the two-delegations agreed on some points, while on others their views differed.

(b) These proposals are still under discussion between the two Governments. The Government of India regret, therefore, that they are not in a position to supply further information at this stage.

सूती कपड़े के कारखानों का बन्द होना

५०. श्री एस० डी० मिश्र : क्या वाणिज्य तथा उद्योग मंत्री बतलाने की कृपा करेंगे कि :

(क) दिक्की की कमी के कारण कितने सूती कपड़े के कारखाने गत तीन माह में बन्द हो चुके हैं ; और

(ख) क्या यह सही है कि आवश्यकता से अधिक उत्पादन हो चुका है ?

[CLOSURE OF COTTON TEXTILE MILLS

50. SHRI S. D. MISRA : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) how many cotton textile mills; have been closed during the last three months for want of sale; and

(b) whether it is a fact that production has gone beyond the demand limits ?]

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI D. P. KARMARKAR) : (a) One mill is totally closed and 7 mills are partially-closed due to accumulation of stocks-

(b) The production of cloth has not gone beyond the demand limits and the accumulated stocks are being cleared.

सारनाथ से दिल्ली म्यूजियम के लिये लाई गई चीजें

५१. श्री एस० डी० मिश्र : क्या शिक्षा और वैज्ञानिक गवेषणा तथा प्राकृतिक साधनों के मन्त्री ब्रह्मचारी की कृपा करेंगे कि :

(क) कितनी चीजें सारनाथ (बनारस, यू० पी०) से दिल्ली म्यूजियम में हाल में लाई गई हैं और कितनी और का लाये जाने का प्रस्ताव है; और

(ख) क्या यह सही है कि इस सम्बन्ध में जनता का एक प्रार्थनापत्र आया हुआ है ? यदि हाँ तो सरकार ने उस पर क्या निर्णय दिया ?

[The ARTICLES BROUGHT FROM SARNATH TO DELHI MUSEUM

51. SHRI S. D. MISRA: Will the Minister for EDUCATION & NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state :

(a) how many articles have recently been brought to Delhi Museum from Sarnath (Banaras, Uttar Pradesh) and how many more are proposed to be brought ; and

(b) whether any representation from the public has been received on this question and, if so, what decision has been-taken by the Government thereon ?]

THE MINISTER FOR EDUCATION & NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD) : (a) It is presumed that the hon. Member is referring to the National Museum, New Delhi. If so, 53 articles in all have been brought to this Museum from Sarnath so far. 10 C. S. Deb.

No further transfers are at present under contemplation.

(b) No.

उत्तर प्रदेश को दिया गया कोयला

५२. श्री एस० डी० मिश्र : क्या कार्य-आवास तथा संभरण मन्त्री महोदय यह बतलाने का कष्ट करेंगे कि कोयले के लिये कन्ट्रोलर द्वारा उत्तर प्रदेश के निवासियों, संस्थाओं तथा सरकार के लिये कितने कोयले का परमिट दिया गया; और

(ख) उस में से कितने के लिये रेल डब्बा उपलब्ध हुआ ?

[ALLOTMENT OF COAL TO U.P.

52. SHRI S. D. MISRA: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the quantity of coal for which permits have been issued by the Coal Commissioner for private and public use in U.P. ; and

(b) the number of railway wagons that have been made available for the transport of coal ?]

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY) : (a) The question does not indicate the periods for which figures are required. A statement showing the quantity for which permits were issued by the Coal Commissioner to the various consumers in U. P., excluding supplies to the Railways, during 1951 and the first four months of 1952, is laid on the Table of the House. The statement also shows the despatch figures. [See Appendix I, Annexure No. 16.]

(c) Coal supplies to U.P. are arranged exclusively from the Bengal/ Bihar fields. A statement is laid on the Table of the House showing the wagon allotment for these fields during 1951 and the first four months of 1952. [See Appendix I, Annexure No. 17.]